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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/15/2017  
NAME OF THE PETITIONER(S) : RINKU ROY  
NAME OF THE RESPONDENT(S) : RIUJAS MANAGEMENT CONSULTANTS PVT LTD +  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Aruna Ganesh Counsel for Petitioner
2. T. BENNY EBENCOR REP FOR MY SENIOR THOMAS. T. JACOB  
for Respondent. T. J.

**ORDER**

Counsel for both the parties present and prayed for time in order  
to arrive at settlement between the parties. At request, time is  
enlarged. Put up on 31.08.2017 at 10.30 A.M.

S. Vijayaraghavan -

(S. Vijayaraghavan)  
Member (Technical)  
HV

(Ch. Md. Sharief Tariq)  
Member (Judicial)